(घ) इस बारे में भविष्य में क्या योजना है ?

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निर्माण और आवास तथा पूर्ति और पुनर्वास मनी (भी सिक्त्यर बचत ): (क्ष) स (ग) दिल्नी विकास प्राधिकरण ने सूचित किया है कि आपात स्थिति के दौरान 1 30 222 क्षिण्या और 5932 अर्थ पक्की/पक्की सरवनाण गराई गई थी 852 बदखल-क्षणा वा विभिन्न श्रीण्या व प्लैंग्र आविति किया गया वा विभिन्न श्रीण्या व प्लैंग्र आविति किया गया था। दिल्नी विकास प्राधिकरण ने 5328 दनामन्दा की एक विशेष आवास याजना घाषित की है जिन क लिय अन्य व्यक्तिया के साथ जे 0 ज 0 आर 0 कालानिया में रह रई व्यक्ति भी पात है।

(घ) यह प्रस्ताव है कि रिहायणी क्षेत्रा से हटाय गय परिवारा का उन के मूल स्थान पर ही पुन बसाया आए । फ्रर्जुन नगर ग्रीर मातीनगर की परियाजनाए तैयार की जा रही है। ग्रन्य काला। नया के विस्था। पित परिवारा का पुन बमाने की याजनाए बाद में बनाई जायेगी।

## Urban Land Ceiling Act in Tamil Nadu

7796 SHRIMATI PARVATHI KRI-SHNAN Will the Minister of WORKS AND HOUSING AND SUP-PLY AND REHABILITATION be pleased to state

- (a) whether the Union Government have any information regarding the enactment of the Urban Land Ceiling Act in Tamil Nadu,
- (b) if so, what are the details thereof.
- (c) whether the State Government has proposed any smeandments to the

said act to cope with the situation in Tamil Nadu, and

(d) if so, the details and Government's response thereto?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT) (a) and (b) Yes, Sir The Tarril Nadu Urban Land (Ceiling and Regulation) Act 1976 was enacted as a President's Act on the 3rd August, 1976 It closely follows the Central Act

(c) and (d) The Tamil Nadu Ur ban Land (Ceiling and Regulation) Bill 1978 was introduced in the State Legislature on the 28th March, 1978 to replace the existing Act The details will be known only on receipt of the Bill as finally passed by the State Legislature which is awaited

# Demolition of Government Accommodation in D.L.Z. Area, New Delhi

7797 SHRI KIRIT BIKRAM DEB BURMAN Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

- (a) the number of type IV quarters in the DIZ Area which have been demolished or are proposed to be demolished,
- (b) whether in place thereof new type IV quarters are proposed to be constructed in this area so as to accommodate the allottees of the demolished quarters and
- (c) if the answer to (b) above be in the negative the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT). (a) 234 type IV quarters have been demolished and 350 quarters are proposed to be demolished

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(b) and (c), 124 type IV quarters have already been constructed in the DIZ area; and 62 type IV quarters are under construction. To facilitate provision of alternative accommodation to the occupants of type quarters, Government has decided to take up construction of 250 type IV quarters in Delhi during the current vear but since no vacant land is available in the D.I.Z. area at present, these type IV quarters are likely to be constructed in some other locality.

Written Answers

#### Coconut Board

7798. SHRI GEORGE MATHEW: Will the Minister of AGRICULTURE AND IRRIGATION be pleased state.

- (a) whether the proposed Coconut Board will be located in the State with the largest area and production in coconuts:
- (b) whether representation will be given to the concerned coconut growing States in the Board according to this area and production in coconuts; and
- (c) whether the State Governments will duly be consulted when appointing Members of the Board from the respective States?

THE MINISTER OF AGRI-CULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): A decision is yet to be taken regarding the location of the headquarters of the proposed Coconut Development Board.

- (b) Representation will be given to the Coconut growing States the Board keeping in view their importance from the point of view of coconut production.
- (c) The State Governments will be consulted when appointing their representatives on the Board.

# Foreign Aid received by Vanyasi Ashram at Mirzapur (U.P.)

7799. SHRI HARGOVIND VERMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased state:

- (a) whether the Vanvasi Ashram at Mirzapur (U.P.) is receiving foreign aid: and
  - (b) if so, how much?

THE MINISTER OF AGRI-CULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): and (b). The information is being collected and will be laid on the Table of the Sabha as soon as it becomes available.

### Tribal Area Development Agency during Sixth Plan

7800. SHRI GIRIDHAR GOMAN-Will the Minister of AGRI-AND IRRIGATION be CULTURE pleased to state:

- his Ministry have (a) whether asked the State Governments to prepare the projects for Tribal Area Development Agencies to continue the programmes in Sixth Five Year Plan:
- (b) if so, whether the States have submitted the project reports for consideration of his Ministry so far; and
  - (c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No. Sir.

- (b) Does not arise.
- (c) During the VIth Flan, Pilot Projects on Tribal Development for which Ministry of Agriculture and Irrigation is the nodal Ministry will be integrated with the tribal sub-plan dealt with by the Ministry of Home Affairs.